

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO: 2282
TO BE ANSWERED ON 31.07.2026**

Condition of AWCs in Rajasthan

†2282. Shri Bhajan Lal Jatav:

Will the Minister of *Women and Child Development* be pleased to state:

- (a) the total number of Anganwadi Centres (AWCs) buildings sanctioned and the number of Anganwadi Centres functioning in dilapidated, damaged, rented or building-less premises in Rajasthan, district-wise, particularly Karauli and Dholpur districts;
- (b) whether any special Central assistance or special project has been proposed for the reconstruction or repair of said buildings, if so, the details thereof including the timeline for its implementations; and
- (c) the level at which accountability would be fixed in the event of any accident or injury to children, pregnant women or lactating mothers at Anganwadi Centres functioning in dilapidated buildings and the action proposed to be taken to immediately make such unsafe buildings secure?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD
DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)**

(a) to (c) The district wise number of Anganwadi Centres (AWCs) functioning under Mission Saksham Anganwadi and Poshan 2.0 including State of Rajasthan is available on the Poshan Tracker public dashboard at the link: <https://www.poshantracker.in/statistics>.

Under Mission Saksham Anganwadi and Poshan 2.0, there is a provision of construction of AWC building in convergence with the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).

Further, States/UTs have also been advised to continue to tap funds for construction of AWC buildings from various schemes such as Member of Parliament Local Area Development Scheme (MPLADS), Rural Infrastructure Development Fund (RIDF), Finance Commission Grants to

Panchayati Raj Institutions, Multi- Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc.

Under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), a total of 2,500 Anganwadi Centres (AWCs) have been sanctioned for construction in PVTG (Particularly Vulnerable Tribal Groups) areas out of which 51 AWCs has been sanctioned for construction to the state of Rajasthan.

Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) launched by the Ministry of Tribal Affairs (MoTA) focusses on convergence, outreach and saturation in tribal majority villages. Under DAGJUA, 875 AWCs have been sanctioned for construction out of which 135 AWCs has been sanctioned for construction to the state of Rajasthan including 9 AWCs to the District of Karauli and 1 AWC to the District of Dholpur.

Directions have been issued to States/UTs to co-locate Anganwadi Centres, which are running on rent without sufficient infrastructure, at nearby Primary Schools, where space is available. Guidelines for Co-locating Anganwadi Centres within Government Primary Schools have been issued jointly with Ministry of Education.

Also, in order to improve the infrastructure facilities at AWCs, funds @Rs.17,000/- for providing drinking water facilities and @Rs.36,000/- for construction of toilets are provided to States and UTs.

Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored scheme. The implementation of the scheme falls under the ambit of State Governments and UTs' administration. The matter regarding infrastructure is regularly taken up with them through sustained engagements and video conferences so as to ensure uninterrupted delivery of services to the beneficiaries.
